

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 157**

**CP No. 5/Chd/Hry/2023**

**IN THE MATTER OF**

**Nichirin Imperial Autoparts India  
Private Limited**

...

**Petitioner**

**Versus**

**M/S Knm & Associate LLP**

...

**Respondent**

**Under Section: 131(1) CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 12.07.2024.

**Sd/-**

**Court Officer**